

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 250 of 2014 in
IA No. 199 of 2014 in
Appeal No. 108 of 2014**

Dated : 30th June, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Power Company of Karnataka Ltd. & Ors.Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Mr. Anand K.Ganesan

Counsel for the Respondent(s) : Mr. J.J. Bhatt, Sr. Adv.
Mr. L.Viswanathan
Mr. Anuj Berry
Mr. Abhimanyu Ghosh for R.2

ORDER

We have heard the learned counsel for the parties.

This Application - I.A. No. 250 of 2014 and also I.A. No. 248 of 2014 can be posted along with the main Appeal No. 108 of 2014 on **09.07.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt

